

Grade have been reserved for the departmental U.D.Cs.; and

(b) the number of U.D.Cs who have been promoted as Assistants in the last five years, year-wise, against this quota?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The reference presumably is to the Central Secretariat Service Rules, 1962, which provide that for a period of three years from 1st October 1962 fifty per cent of the substantive vacancies in the Assistants' Grade shall be reserved for promotees.

(b) The information is being collected and will be laid on the table of the House.

#### U.P.S.C. Examination for L.D.Cs Grade

2050. Shri S. M. Banerjee:  
Shri Warior:  
Shri Eswara Reddy:  
Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is a fall in the number of candidates appearing in the Clerical Grade Examination conducted by the U.P.S.C. for the recruitment of Lower Division Clerks for Secretariat Offices; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir. Recruitment to the grade of Lower Division Clerks in the Central Secretariat Clerical Service is made on the results of the competitive examinations held by the Union Public Service Commission. Seven such examinations have so far been held by the Union Public Service Commission since 1958. The number of candidates who applied for these examinations and the number who actually appeared during the

last five years are given below:—

Year of Examination	No. of candidates who	
	Applied	Appeared
1961	6816	4101
1962	4513	2283
1963	2000	919
1964	2675	1873
1965	4040	2839

The fall in the number of candidates appearing in some of the above examinations was due to the fact that type-writing was a part of the examination. Type-writing test has been removed from the syllabus of the examination since 1964, and the candidates are now required to pass a test in typing within a period of two years from the date of appointment. Since the change was introduced, there has been a noticeable increase in the number of candidates applying and appearing in the examination.

(b) Does not arise.

#### Administrative Changes in Delhi

2051. Shri P. B. Chakraverti:  
Shri Yashpal Singh:  
Shri P. O. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to introduce some changes in the administrative set-up in Delhi for better administration; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Attention is invited to the statements laid on the Table of the House on the 18th August, 1965 in reply to Starred Question No. 79 and on the 10th November, 1965 in reply to Starred Question No. 137. A Bill entitled the Delhi Administration Bill is already before the Parliament.

#### Promotion of Teachers

2052. Shri Hukam Chand Kachhawa: Will the Minister of Education be pleased to state:

(a) the rules for determining the seniority of teachers for promotion to